

(2) 165/166 Ahmedabad-Faizabad/Varanasi Sabarmati Express (5 days upto Faizabad 2 days upto Varanasi) from 26-1-76

(3) 139/140 Madras Beach-Varanasi Ganga Cauvery Express (bi-weekly) from 16 2 77

(4) 107/108 Jhansi-Varanasi/Mughalsarai/Bundelkhand Express (daily) from 13 77

(5) 49/50 Gorakhpur-Varanasi/Allahabad City Purvanchal Express (daily) from 11 76

(6) 63/84 Delhi-Lucknow Express, extended to run to/from Varanasi (daily) from 15 76

(7) 171/172 Bombay-Central-Jammu Tawi Express (bi-weekly) from 24 12 76

(d) Details of introduction of some new trains during the current year is still under examination and such action as is feasible will be taken

Crude Oil Resources in On-Shore Areas

2063 SHRI PRASANNBHAI MEHTA Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state

(a) whether out of reserves estimated at 450 million tonnes in on shore areas 120 million tonnes of crude is considered to be recoverable by primary known techniques

(b) whether to enhance the recovery of oil from the existing fields the Oil and Natural Gas Commission had decided to expand the capacity of the present reservoir and

(c) if so, to what extent?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA). (a) Yes, Sir

(b) and (c). Both, Oil and Natural Gas Commission and Oil India Limited are adopting appropriate enhanced recovery techniques to improve recovery percentage of oil from their existing fields. It is difficult to quantify precisely the extent to which recovery of oil would be increased by these techniques since the result would materialise over a period of 10-15 years or so

Panel on Legal Aid to Poor

2064 SHRI PRASANNBHAI MEHTA Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether panel on legal aid to the poor has asked for extension of time for submitting its report,

(b) if so whether Government have granted the same,

(c) the reasons for asking for the extension of time, and

(d) when the panel is likely to submit report to Government?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN) (a) Yes, Sir

(b) Yes, Sir

(c) The Chairman of the Committee, Mr Justice Bhagwati, while requesting the Government to extend the time for submitting the Report of the Committee has stated that the Committee had done considerable work and collected a large mass of material with a view to preparing its interim and final Reports. In order that the labours of the Committee may not be left unfinished, he observed that it would be desirable that the term of the Committee may be extended for a further period of 4 months in order to enable the Committee to complete its Report.

(d) The Committee is likely to submit its final report by the end of August, 1977.

Cheaper rates of raw materials for reduction in prices of Drugs

2065 SHRI PRASANNBHAI MEHTA Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state whether the drug industry has pointed out that unless the raw material for drugs is available at cheaper rates the price of drugs cannot be reduced?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H N BAHUGUNA) The prices of basic drugs and formulations are statutorily fixed under the Drugs (Price Control) Order, 1970 on the basis of the recommendations of the Bureau of Industrial Costs & Prices after necessary examination. The prices of inputs, viz., chemicals, solvents, etc. required for production of bulk drugs are not statutorily controlled. The industry has been making general as well as specific complaints about the high costs of raw materials. The specific complaints have been brought to the notice of the authorities concerned for remedial measures.

रतलाम, खडवा तथा अजमेर में रेलगाड़ियों के प्लूबने का समय

2066. डा० लक्ष्मी नारायण पांडेय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अजमेर-खडवा उपखण्ड पर चलने वाली रेलगाड़ियों का रतलाम, खडवा और अजमेर में प्लूबने का समय इस तरह निर्धारित किया गया है कि या तो गाड़ियों को बंटों तक प्रतीक्षा करनी पड़ती है अथवा झीं जाते से पूर्व रेलगाड़ियों बंटों तक रुकी रहती ? ;

(ख) क्या इस कठिनाई को दूर करने के लिए यात्रियों द्वारा अनुरोध किए गए हैं ; और

(ग) यदि हा, तो उन पर क्या कार्यवाही की गई है ?

रेल मंत्री (प्र० सधु बख्शते) : (क) जी हा, कुछ मामलों में ।

(ख) जी हा ।

(ग) अजमेर-रतलाम-खडवा-पुरा खण्ड पर मीटर गार्ड की गाड़ियों का समय, अजमेर, रतलाम और खडवा की मुख्य लाइन की दोनों दिशाओं में चलने वाली गाड़ियों के मेल को ध्यान में रखकर निर्धारित किया गया है। फिर भी, इस मामले की नयी समय सारणी बनाने समय दोबारा जांच की जाएगी ।

दिल्ली स्थित किसानगंज रेलवे कालोनी के रेलवे क्वार्टरों में सुविधाएं

2067. श्री शिव नारायण तंदरूनिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि .

(क) किसानगंज रेलवे कालोनी में कितने रेलवे क्वार्टर हैं और उनकी मरम्मत तथा सफाई के लिए क्या व्यवस्था की गई है ;

(ख) क्या वहां पर बिजली, जल तथा सफाई की समुचित व्यवस्था नहीं है ; और

(ग) क्या इस कालोनी में सामुदायिक भवन, लाइब्रेरी तथा मनोरंजन केन्द्र हैं ?

रेल मंत्री (प्र० सधु बख्शते) : (क) दिल्ली किसानगंज रेलवे कालोनी में 2044 क्वार्टर हैं। मरम्मत के उद्देश्य से, कालोनी को तीन जोन में बाँट दिया गया है तथा मरम्मत के बारे में विचारकों द्वारा करने के लिए प्रत्येक